

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 657
(TO BE ANSWERED ON THE 10th February 2025)

ADVANCE AIR MOBILITY

657. SHRI ASHOKRAO SHANKARRAO CHAVAN

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Directorate General of Civil Aviation (DGCA), working with International Civil Aviation Organisations (ICAO) and other civil aviation authorities, is studying latest changes in regulatory framework for advanced air mobility or electric air mobility and if so, the details thereof;
- (b) whether electric air mobility is slowly gaining momentum and many entities including a few in the country are working on eVTOLs (electric Vertical Take Off Landing) aircraft and if so, the details thereof;
- (c) whether DGCA has constituted working groups to develop requirements and guidance for advanced air mobility; and
- (d) if so, time by when reports of these working groups will be available on public platform?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) to (d) : ICAO has established the Advanced Air Mobility Study Group in light of rapid technological advances of new entrants and the potential impact on the aviation ecosystem. Directorate General of Civil Aviation (DGCA) has constituted six working groups for studying various aspects related to operation of E-VTOL to assess and develop appropriate regulations/requirements suitable for India and has also established collaboration with ICAO, FAA & APAC (CAA Singapore) in this regard. Further, a Memorandum of Understanding (MoU) has also been signed between European Union Safety Agency (EASA) and DGCA that focuses on collaboration on unmanned aircraft and innovative air mobility between the two civil aviation authorities.

The working groups are focusing on various aspects such as Vertiports, Type Certification of Vertical take-off and landing capable aircraft (VCA), Crew Licensing, Air Operator Permits, UAS Traffic Management (UTM), and Maintenance, Repair, and Overhaul (MRO). DGCA, after consultation with various stakeholders within the country and abroad has issued Guidance material

on "Type Certification of vertical take-off and landing capable aircraft (VCA)" and "Design, Operation and Authorization of Vertiports" so as to align with best practices available globally and these documents are available on the DGCA website.

Presently, as per DGCA records, M/s Ubifly Technologies Pvt. Ltd., a Chennai based company and M/s Nalwa Aero Pvt. Ltd, a Chandigarh based company are working on eVTOLS (Electric Vertical Take Off Landing) aircraft in civil aviation.
